

NO: 357895/XXXVIII-1-2025/E-47348

From:

**Ms. Kalyani,**  
Additional Secretary,  
Government of Uttarakhand.

To,

**The Registrar General**  
Hon'ble National Green Tribunal  
Principal Bench, New Delhi  
Email: judicial-ngt@gov.in

Env. Conservation & Climate Change Section Dehradun: Dated <sup>01 January</sup> ~~December~~, 2026

Sub:- Action Taken Report on behalf of Chief Secretary, Government of Uttarakhand in the matter of O.A. NO. 51 of 2023 titled as Suo Moto in Re: News item published in the news paper the tribunal, dated 16-01-2023 entitled "Joshimath Disaster a warning for Mussoorie".- reg.

Sir,

Kindly refer to order dated 08-05-2025 passed by the Hon'ble National Green Tribunal in the matter of O.A. NO. 51 of 2023 titled as Suo Moto in Re: News item published in the news paper the tribunal, dated 16-01-2023 entitled "Joshimath Disaster a warning for Mussoorie. In Compliance of order passed by the Hon'ble Tribunal, please find enclosed herewith Action Taken Report on behalf of Chief Secretary, Government of Uttarakhand in the aforesaid matter. You are requested to kindly present the Action Taken Report with Annexures before the Hon'ble Tribunal for kind consideration, please.

Enc.: As above.

Yours Sincerely,

Digitally signed by

Kalyani

Date: 01-01-2026

17:30:18

(Kalyani)

Additional Secretary.

Copy forwarded for information & necessary action to:-

1. Member Secretary, Uttarakhand Pollution Control Board, Dehradun.
2. Shri Deepak Bora, Panel Lawyer, Chamber No-17, New Lawyers chambers, Setalvad block, Supreme Court of India, New Dehli-110001.

**“ACTION PLAN FOR EXECUTION OF PREVENTIVE AND REMEDIAL MEASURES”**

Preventive & Remedial Measures	Activities Identified	Responsible Department/ Agency	Activities already completed or ongoing activities as per NGT order dated 8.05.2025	Proposed Activities with Timeline as per NGT order dated 8.05.2025	Action Taken	Status of Progress Report
<p>1. For tunnel and major civil structures projects like hotel, hospital etc. it is suggested that detailed engineering geological and geotechnical investigations should be done as per BIS Codes and construction permission should only be granted after clearance of the report from the State/Centre appointed Statutory Body.</p>	<p>1. Office order for detailed engineering geological and geotechnical investigation as per BIS code. 2. Office order regarding procedure for granting permission for major construction.</p>	<p>Public Works Department (PWD)</p>	<p>Public Works Department (PWD):</p> <ul style="list-style-type: none"> <li>• Site selection and construction of major civil structures like tunnel, building, bridge etc. are made only after intensive geological investigations through departmental geologist and as well as external specialized agencies, as and when required. Necessary order in this regard is already issued.</li> <li>• Geotechnical investigation report is made an integral part of DPR and bridge and other heavy structures are being made prior geotechnical investigation as per IS:1892-1979 Code of Practice for Subsurface investigation for foundation.</li> </ul>	<p>Public Work Department has already made requisite provisions for construction of tunnel, heavy construction, bridges etc. Necessary Office order/Circulars have been issued for compliance for IS:1892-1979 Code for Practice for subsurface investigation for foundation and IRC 78-2014 Standards specification Code of Practice for road bridge, and IRC SP-91-2010 Guidelines for Road tunnels. Copies of Office Orders is enclosed as Annexure No. 1.</p> <p>Action: Completed.</p>	<ul style="list-style-type: none"> <li>• Detailed engineering geological and geotechnical investigations are being carried out in accordance with the prescribed guidelines, standards, and applicable BIS Codes. Construction permission is granted only after clearance of the investigation reports by the State/Central Government appointed statutory body.</li> <li>• No heavy civil structures are presently being constructed or are proposed to be constructed in the near future within the Mussoorie city area by the Public Works Department.</li> <li>• It has further been informed that, in the event of any heavy structures being proposed to be constructed in landslide-prone areas by the Public Works Department, compliance with all applicable standard specifications is ensured during the design and construction stages (Annexure 1).</li> </ul>	<p>Action taken report received on 12.12.2025 from PwD.</p>

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<p>2. The MDDA should develop a GIS based Decision Support System (DSS) for the use of the decision makers, planners, managers and administrators, by putting all the data/information (i.e., geological, geomorphological, hydrological, environmental and developed infrastructures) of the Mussoorie Town area in an integrated high resolution (i.e., 1:10,000) common geospatial web-based platform, viz., geoportal.</p>	<p>1. Development of GIS based Decision Support System DSS. 2. Integration of GIS based Decision Support System DSS of Mussoorie Town with high resolution (i.e. 1:10000) common geospatial web-based portal.</p>	<p>Mussoorie Dehradun Development Authority (MDDA)</p>	<p>Mussoorie Dehradun Development Authority (MDDA): MDDA has prepared Scope of Work for preparing GIS based Decision Support System DSS and Request for Proposal is being prepared through ITDA.</p>	<p>The Proposed GIS based DSS consists Slope Analysis, Disaster Prone Area, Geological Report, Forest area &amp; private forest areas, therefore, co-ordination is being made with concerned department. It is estimated that about 4-5 months will be required for preparation of GIS based DSS  Timeline: 5 Months.</p>	<ul style="list-style-type: none"> <li>• MDDA has prepared the Scope of Work and Request for Proposal (RFP) for development of a GIS-based Decision Support System (DSS) for the Mussoorie area and forwarded the same to ITDA for examination.</li> <li>• ITDA, vide letter dated 14.08.2024, informed that GIS expertise is not available with ITDA and suggested execution of the work through the Uttarakhand Space Application Centre (U-SAC).</li> <li>• Accordingly, MDDA has communicated with the Director, U-SAC, seeking execution of the work and details regarding the estimated cost and time required for completion. The development of the software is expected to take approximately 4–5 months.</li> <li>• The proposed GIS-based DSS will integrate data related to slope analysis, disaster-prone areas, geological and geomorphological features, hydrological and environmental parameters, forest notified and de-notified areas, and existing developed infrastructure.</li> </ul>	<p>Action taken report received on 12.12.2025 from MDDA.</p>

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					<ul style="list-style-type: none"> <li>For this purpose, MDDA had issued letters dated 27.04.2024 to the Forest Department, Survey of India, Department of Science &amp; Technology, and the Office of the Superintendent of Police, Dehradun, requesting GIS-based data. Reminder letters were issued on 01.08.2024, and responses from the concerned departments are awaited.</li> <li>The preparation of the Master Plan for the Mussoorie area is under process, and the proposed GIS-based DSS has been integrated into the said exercise.</li> <li>In this regard, letters have been issued to approximately 30 departments for obtaining data in soft copy. Partial data has been received from 16 departments, and efforts are being made to obtain the remaining data. The system will be fully developed upon receipt of data from all concerned departments (Annexure 2).</li> </ul>	
3. Proper examination of existing building and it may be necessary to strengthen/retrofitting	1. Examination of existing	MDDA/Nagar Palika Parishad	MDDA/Nagar Palika Parishad (NPP), Mussoorie: Nagar Palika Parishad, Mussoorie has	MDDA has engaged Central Building Research Institute (CBRI), Roorkee for	<b>Nagar Palika Parishad (NPP):</b> <ul style="list-style-type: none"> <li>NPP has identified a total of 16 building structures which have been categorised as unsafe</li> </ul>	Action taken report received

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<p>of structures to prevent them from sliding or collapsing. This could involve underpinning or adding reinforcement to the foundations. Technical auditing of multi-story buildings (<math>\geq 3</math>) by experts on annual or biennial basis can be conducted at MDDA level to know about the health of the building.</p>	<p>buildings of Mussoorie town.</p> <p>2. Strengthening and retrofitting of identified structures/reinforcement of foundation/vulnerable structures of Mussoorie town.</p> <p>3. Technical Auditing of multi-story building (<math>\geq 3</math> storied) on Mussoorie town on annual/biennial basis.</p>	<p>(NPP), Mussoorie</p>	<p>identified a total of 19 building structures which have been categorized as unsafe. Notices have been served to residents/owners for demolition of these unsafe structures.</p>	<p>the assignment. Copies of communication and work order dated 24.05.2024 is enclosed as Annexure No. 2.</p> <p>Timeline: 2 Months.</p>	<ul style="list-style-type: none"> <li>• Notice have been served by NPP to residents for demolition of these buildings</li> <li>• Of them, a total of 6 houses has been demolished while the remaining structures have been put on hold as the owners have requested time for maintenance. Also, the Hon'ble High court has granted them a stay order (Annexure-3).</li> </ul> <p><b>MDDA:</b></p> <ul style="list-style-type: none"> <li>• A letter was issued to CBRI, Roorkee for conducting survey and related works for the entire area; however, it was anticipated that completion of the survey for the whole area would require considerable time.</li> <li>• Accordingly, in the first phase, examination, retrofitting assessment, and technical auditing of 23 vulnerable (dilapidated) buildings identified by Nagar Palika Parishad, Mussoorie were taken up.</li> <li>• CBRI, Roorkee has completed the survey work for the said 23 buildings, and an advance payment of ₹20 lakh plus GST has</li> </ul>	<p>on 1.8.2025 from NPP.</p> <p>Action taken report received on 12.12.2025 from MDDA.</p>

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					<p>been released to CBRI for the said work.</p> <ul style="list-style-type: none"> <li>• CBRI, Roorkee has submitted the survey report, which has been forwarded to Nagar Palika Parishad, Mussoorie for further necessary action (Annexure 2).</li> </ul>	
<p>4. When repairing roads or building structures, it was recommended that the boulders not be removed by digging or blasting the hillsides. In landslide prone areas, stones and boulders should not be removed from the bottom of the hill because this would remove toe support, increasing the likelihood of landslides. It is necessary to fill in any cracks that have appeared on the slopes.</p>	<p>1. SOP for repairing of roads and construction of structures.</p>	<p>Public Works Department (PWD)</p>	<p>Public Works Department (PWD): While repairing of roads and other construction activities, stone/boulders are not removed, however, necessary strengthening activities are undertaken as per requirement of structure and slope stabilization. No blasting and stabilized rocks/stones are removed from landslide probe areas; however, strengthening is done through gabion, breast wall. In this regard, Office Circular is already issued. Further, Chronic Landslide zone, Landslide</p>	<p>Landslide treatment at Km 25 of NH No. 1 i.e. Dehradun Mussoorie state Highway is being undertaken after topographical, geological and geotechnical investigations and duly approved by IIT, Delhi. Following activities are proposed:</p> <ul style="list-style-type: none"> <li>• Slope correction/Reprofilin g, Stabilizing the slide by providing a reinforced shored structure at the toe of hill side.</li> <li>• Stabilizing the top of hill side using high</li> </ul>	<ul style="list-style-type: none"> <li>• The slope protection work for protection of the landslide-prone area at Galogi on Dehradun–Mussoorie Road (SH-01, Km 25) is presently ongoing. The work does not involve any mass excavation or major construction activities, and more than 80% physical progress has been achieved.</li> <li>• Removal of slide material and loose overburden is not being carried out by blasting of the hillside. The loose overburden is being removed only through scarification of loose debris present on the hill surface.</li> <li>• The main provisions of the slope protection work include shotcreting, channelization of surface water through the hilly area, provision of intermediate benches, installation of self-</li> </ul>	<p>Action taken report received on 12.12.2025 from PwD.</p>

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			<p>Prone area/Slope Stabilization is done with consultation of Professionals/Approved institutes like- GSI, IIT, Geo Technical Experts/Geologist.</p>	<p>tensile wire mesh punched with ground anchors/soil nails.</p> <ul style="list-style-type: none"> <li>• Sub-surface rains beneath shored Structure consisting of Geo-Composite drain tube drainage with mini pipes, non-woven geotextile/additional semi perforated PVC pipes used to reduce the pore water pressure.</li> <li>• Surface drain/Toe drains, intermediate toe drains at the berms guiding the drain to the nearest sump.</li> <li>• Catchment drain shall be provided in every bench at toe of hill/valley slope.</li> <li>• Rectangular shape relief culvert beneath the road to drain the water from back</li> </ul>	<p>drilling anchors, and construction of an RCC retaining/protection wall on the hill side at road level.</p> <ul style="list-style-type: none"> <li>• Also, the slope is being stabilized through the above measures, which are expected to mitigate the landslide problem in the said stretch (Annexure 1).</li> </ul>	

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				<p>slope/subsurface drain/toe drain.</p> <ul style="list-style-type: none"> <li>• Non-woven coir geotextile as erosion control blanket.</li> </ul> <p>Progress report is enclosed as Annexure No. 3. Timeline: December 2024</p>		
<p>5. Provision of effective drainage system should be ensured. Due to the lack of proper surface draining system, the rainwater of most of the buildings is being infiltrated into the ground which generates sub-surface flow and accelerates the process of land creeping resulting in damage to buildings and other properties causing economic and environmental disruptions.</p>	<p>1. Preparation of Drainage Plan of Mussoorie Town that includes discharge of drain water of each building roof to natural drainage system.</p>	<p>Irrigation Department</p>	<p>Irrigation Department: An estimate of Rs. 48.75 lakh for preparation of GIS based Master Drainage Plan and DPR for Mussoorie City, Distt. Dehradun has been sanctioned by the Secretary, Irrigation GoUK vide GO no. 66744, dated 15.01.2024. The objective and scope of the above work is to prepare a detailed project report for Master Drainage Plan of Mussoorie town, Distt. Dehradun, Uttarakhand. It would include the following tasks:</p>	<ul style="list-style-type: none"> <li>• M/S Ecomatrix Pvt. Ltd. has been engaged as a consultant for preparing the drainage plan on 07.03.2024.</li> <li>• Drone based survey of entire Mussoorie Municipal area excepted DRDO premises is complete</li> <li>• Master Drainage Plan/DPR and Geological Study will likely to be completed by dated 06-12- 2024.</li> <li>• After formation of DPR, it will be sent to Uttarakhand Government for</li> </ul>	<ul style="list-style-type: none"> <li>• Hydrological data for the last 22 years has been collected from IMD and IWRIS portal of Government of India</li> <li>• Hydrological and hydraulic modelling were conducted and the study area was grouped in 7 stormwater zones referring DEM</li> <li>• The total cost of proposed Storm water drainage system is Rs 24503.56 Lakhs (Annexure-4).</li> </ul>	<p>DPR for storm water drainage system has been submitted by Irrigation Department on 01.09.2025</p>

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			<ul style="list-style-type: none"> <li>• To carry out detailed drainage studies of storm water of the Mussoorie Township.</li> <li>• To prepare sustainable proper Master Drainage Plan for the Mussoorie township.</li> <li>•To carry out Isotope Hydrological survey, Geo Technical Survey, Geophysical Survey and Sub Surface Percolation study, a letter has been sent to the Director Wadia Institute of Himalayan Geology, Dehradun on dated 16.12.2023.</li> </ul> <p>For above mentioned Isotope Hydrological survey, Geophysical Survey and Sub Surface Percolation Study Director, Wadia Institute of Himalayan Geology, Dehradun has provided a financial proposal for Rs. 40.24 Lakhs and for</p>	<p>administrative and financial approval. Timeline: 2 Months</p> <p>After the administrative and financial approval of the work by the Uttarakhand Government, the above work will be completed by the department in approximately 18 months. Timeline: 18 Month</p>		

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			conducting of above study demand letter and estimate for Rs. 40.24 lakhs have been sent to Additional Principal Forest Conservator (Environment), Department of Forest via letter no 2087/सी० का० म० देह ०/ 28.05.2024			
6. Phytoremediation of degraded slopes can be initiated, that can help to anchor the soil and prevent erosion. Broad leaved native trees can be promoted for stabilizing slopes, especially in the landslide prone areas.	1. Soil Conservation, afforestation and other soil stabilization activities to be carried out in degraded slopes.	ULMMC (Uttarakhand Landslide Mitigation and Management Center)/Forest Department	Divisional Forest Division, Mussoorie: Some places affected by landslides and degraded slopes around Mussoorie have been selected for treatment. An action plan has been prepared as following: <ul style="list-style-type: none"> <li>• Creation of Nursery for soil binding Plants (50,000 No.)</li> <li>• Assisted Natural Regeneration of degraded areas by planting Oak saplings (100 ha.).</li> </ul>	In continuation of meeting organized by the Secretary, Disaster Management, the Joint team visited the area and identified two landslide affected area at Reserved Forest area of Motidhar Compartment No. 5B for treatment. DPR is being prepared for the same and remediation work will be started in the Financial Year 2024. Timeline: March 2025	<ul style="list-style-type: none"> <li>• A joint meeting was held on 27-05-2024 at Divisional Forest Officer Mussoorie Forest Division, Mussoorie, where, two landslide affected areas were selected in Motidhar K.No.-5B in reserved forest land.</li> <li>• The Detailed Project Report (DPR) for these areas was sent to higher level through Divisional Forest Division, Mussoorie office letter no. 494/3-2 dated 07-08-2024</li> <li>• In the financial year 2024-25, an amount of Rs. 50.00 lakh was released for the first year as per the DPR.</li> <li>• Following the release, several works have been completed by the division as per the plan, such as</li> </ul>	Action Taken Report has been submitted by Mussoorie Forest Department on 18.6.2025

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			<ul style="list-style-type: none"> <li>Jute geo textile treatment for Stabilizing degraded slope (5 ha.).</li> </ul> ULMMC (Uttarakhand Landslide Mitigation and Management Centre): 1. Identification of areas where slope stabilization in the landslide prone area and phytoremediation is required.	<ul style="list-style-type: none"> <li>Identification of areas where slope stabilization in the landslide prone area and phytoremediation is required. Timeline: 10 Days</li> <li>Preparation of DPR/Plan for slopes stabilization in the landslides prone areas including GIPS mapping, and investigations. Timeline: 3-6 Month</li> <li>Execution of slopes stabilization and phytoremediation of degraded slopes activities as per DPR. Timeline: 18 Month</li> </ul>	Check dam, street plug, walk under, contour trench, percolation tank, etc. <ul style="list-style-type: none"> <li>Motidhar Q. No-5B (Rs 24.422 lakhs) and Motidhar S. No 5B II (Rs 25.578 Lakhs) (Annexure-5).</li> </ul>	
7. Water availability concerning to current demand in summer and winter months should be maintained and proper supply system to be	1. Inventorization of all springs located in the vicinity/peripher	Peyjal Nigam/Forest Department	Uttarakhand Peyjal Nigam (UKPJN): Inventorization and Geo Mapping of existing sources have been carried out. Details of existing water sources are as follows: -		<b>Forest Department:</b> <ul style="list-style-type: none"> <li>The Mussoorie Forest Division identified water sources/drains under the Mussoorie Range</li> <li>A three-year plan was prepared for the revival of a total of 11 water</li> </ul>	Action Taken Report has been submitted by Forest Departme

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<p>ensured. Recharge/rejuvenation of natural springs should be explored with scientific intervention.</p> <p>Natural spring in the region should be monitored and re-charge activities (proper plantation) can be initiated on proper scientific basis. Springs (act as natural piezometers) are good indicators for any change in the groundwater in the mountainous area. Therefore, there is an urgent need to inventories all springs located in the vicinity/periphery of Mussoorie town. Their periodic monitoring may be a good tool for detecting any natural</p>	<p>y of Mussoorie town.</p> <p>2. Monitoring mechanism of natural springs and rejuvenation activities.</p> <p>3. Estimation of demand and supply of water for Mussoorie town and augmentation plan.</p>		<table border="1"> <thead> <tr> <th>Title</th> <th>Latitude</th> <th>Longitude</th> </tr> </thead> <tbody> <tr> <td>Khanalty water source</td> <td>30°28'36"</td> <td>78°02'23"</td> </tr> <tr> <td>Under cliff water source</td> <td>30°28'66"</td> <td>78°02'45"</td> </tr> <tr> <td>Bansi water source</td> <td>30°27'51"</td> <td>78°02'45"</td> </tr> <tr> <td>Kandighat water source</td> <td>30°28'01"</td> <td>78°01'45"</td> </tr> <tr> <td>New Bee water source</td> <td>30°27'10"</td> <td>78°03'43"</td> </tr> <tr> <td>John Machenan water source</td> <td>30°27'19"</td> <td>78°03'40"</td> </tr> <tr> <td>Chamber Khadd water source</td> <td>30°27'22"</td> <td>78°03'32"</td> </tr> <tr> <td>Bhilaru water source</td> <td>30°28'01"</td> <td>78°04'03"</td> </tr> <tr> <td>Jincy water source</td> <td>30°28'24"</td> <td>78°04'18"</td> </tr> <tr> <td>Kolty water source</td> <td>30°28'02"</td> <td>78°06'33"</td> </tr> <tr> <td>Dhobighat water source</td> <td>30°26'58"</td> <td>78°04'50"</td> </tr> <tr> <td>Company Khadd water source</td> <td>30°27'29"</td> <td>78°04'41"</td> </tr> <tr> <td>Brookland water source</td> <td>30°26'45"</td> <td>78°05'10"</td> </tr> </tbody> </table>	Title	Latitude	Longitude	Khanalty water source	30°28'36"	78°02'23"	Under cliff water source	30°28'66"	78°02'45"	Bansi water source	30°27'51"	78°02'45"	Kandighat water source	30°28'01"	78°01'45"	New Bee water source	30°27'10"	78°03'43"	John Machenan water source	30°27'19"	78°03'40"	Chamber Khadd water source	30°27'22"	78°03'32"	Bhilaru water source	30°28'01"	78°04'03"	Jincy water source	30°28'24"	78°04'18"	Kolty water source	30°28'02"	78°06'33"	Dhobighat water source	30°26'58"	78°04'50"	Company Khadd water source	30°27'29"	78°04'41"	Brookland water source	30°26'45"	78°05'10"		<p>sources/drains selected for treatment</p> <ul style="list-style-type: none"> <li>Restoration activities include:</li> <li>Contour Trenching over an area of 20 hectares</li> <li>Plugging works involving 5000 units</li> <li>In the financial years 2023-24 and 2024-25, the first two years of work were completed on three specific water sources (Nayadandatok, Kathiyanatok and Ratanaligad Drain)</li> <li>Nayadandatok (Rs 21.843 Lakh), Kathiyanatok (Rs 33.785 Lakh) and Ratanaligad Drain (Rs 31.32 Lakh)</li> <li>In the year 2024-25, a DPR (Detailed Project Report) was prepared for the treatment of 8 water sources, which was sent to the Chief Executive Officer, CAMPA, for approval through letter No. 3785/3-2 dated 30-05-2024</li> <li>The Finance Controller approved the treatment of water sources in the first year via letter No. Ni-40/3-5 dated 15-07-2024</li> <li>An amount of ₹107.14 lakh was released to the division for these works (Chidola Khaal-Rs 11.764</li> </ul>	<p>nt on 18.6.2025 and by Peyjal Nigam on 15.11.2025</p>
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			Douglus dale water source	30°26'58 "	78°04'59 "								
			Saini Pani water source	30°28'29 "	78°03'10 "								
			<p><b>Uttarakhand Peyjal Nigam (UKPJN):</b>            1. The demand of Mussoorie has been assessed 14 MLD in tourist season. Presently, 7 MLD water is being supplied through various existing sources nearby Mussoorie by Uttarakhand Jal Sansthan and balance 7 MLD water will be supplied through Yamuna Water Supply Scheme            2. Major work (90%) of Yamuna Water Scheme has been completed and commissioned. 95% distribution work completed and connection shifting work is to be done.</p>	<p>At present the water is being supplied to the Mussoorie town through various existing sources by Uttarakhand Jal Sansthan. The work of Yamuna water supply is being done by Uttarakhand Peyjal Nigam and 90% work completed. At present 4 MLD water is being taken from Yamuna water supply scheme, which will be increased as per requirement in tourist season. Balance work of distribution system and connection shifting of work will be</p>	<p><b>Uttarakhand Peyjal Nigam:</b></p> <ul style="list-style-type: none"> <li>The total population of Mussoorie town has been assessed as 93,520 for the base year 2022. The projected population for the mid-year 2037 is 1,15,413, and 1,42,036 for the year 2052.</li> <li>The total water requirement and the availability from existing water supply schemes have been evaluated as follows:</li> </ul> <table border="1" data-bbox="1409 1016 1829 1292"> <thead> <tr> <th>Year</th> <th>Total Demand (MLD)</th> <th>Water Available (MLD)</th> <th>Balance Demand (MLD)</th> <th>Maximum Water Available (MLD)</th> </tr> </thead> <tbody> <tr> <td>2022</td> <td>12.63</td> <td>7.10</td> <td>5.53</td> <td>11.70</td> </tr> </tbody> </table>		Year	Total Demand (MLD)	Water Available (MLD)	Balance Demand (MLD)	Maximum Water Available (MLD)	2022	12.63
Year	Total Demand (MLD)	Water Available (MLD)	Balance Demand (MLD)	Maximum Water Available (MLD)									
2022	12.63	7.10	5.53	11.70									

Preventive & Remedial Measures	Activities Identified	Responsible Department/ Agency	Activities already completed or ongoing activities as per NGT order dated 8.05.2025	Proposed Activities with Timeline as per NGT order dated 8.05.2025	Action Taken	Status of Progress Report										
			<p>3. Presently, 04 MLD water is being pumped through Yamuna Water Supply Scheme and will be increased as per requirement in tourist season.</p> <p>4. In vicinity of Mussoorie, natural streams are being maintained/monitored by Uttarakhand Jal Sansthan on regular basis. Catchment and source sustainability work is being carried out by the Forest Department. Mussoorie Forest Division, Mussoorie: Soil, moisture and water conservation related works are proposed in the action plan for recharge and rejuvenation of natural springs –</p> <ul style="list-style-type: none"> <li>• Contour Trench (20 ha.)</li> <li>• Gully Plugging (5000 Nos.)</li> <li>• Percolation Tank/Pond (50 Nos.)</li> </ul>	<p>completed by July, 2024.</p> <p>Time line: July, 2024</p> <p>11 Natural water sources have been identified for rejuvenation and three-year plan has been prepared. During the year 2023-24, three water sources namely – Nayadandatok, Kathiyanatok and Ratnalitaok proposed work for year 1 has been completed and year 2 and year 3 works are to be done. DPR for treatment of 8 water sources has been prepared for the year 2024- 25 and submitted for financial approval. Works will be started in the financial year 20204-25. Timeline: March, 2025</p>	<table border="1" data-bbox="1409 407 1829 581"> <tr> <td>2037</td> <td>15.58</td> <td>6.22</td> <td>9.36</td> <td>11.70</td> </tr> <tr> <td>2052</td> <td>19.17</td> <td>4.17</td> <td>15.00</td> <td>11.70</td> </tr> </table> <ul style="list-style-type: none"> <li>• The existing Gravity/Pumping Water Supply Schemes are currently operated and maintained by Uttarakhand Jal Sansthan, Mussoorie. These schemes are supplying 2.10 MLD (present availability), which is below the required demand.</li> <li>• The Mussoorie Reorganisation Pumping Water Supply Scheme is 95% complete and designed to meet the 2037 population requirement of 1,15,413. Against the projected demand of 15.58 MLD, existing schemes will provide 6.22 MLD, while the remaining 9.36 MLD will be met through this scheme. The Yamuna River is the designated source, with a planned drawal capacity of 11.70 MLD.</li> <li>• At present, 6–8 MLD water is being supplied for Mussoorie town. The scheme has the capacity to make</li> </ul>	2037	15.58	6.22	9.36	11.70	2052	19.17	4.17	15.00	11.70	
2037	15.58	6.22	9.36	11.70												
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			<ul style="list-style-type: none"> <li>• RR Dry Check dam (100 Nos.)</li> <li>• Crate wire check dam (15 Nos.)</li> </ul>		<p>11.70 MLD available as per future requirement.</p> <ul style="list-style-type: none"> <li>• The operation and maintenance responsibilities of the existing and new (reorganisation) water supply schemes lie with Uttarakhand Jal Sansthan, Mussoorie.</li> </ul> <p>As per the requirement, spring recharge and rejuvenation works are to be undertaken by Uttarakhand Jal Sansthan, Mussoorie, and Jalagam Department (Annexure-6).</p>	
<p>8. Spring-shed rejuvenation and management activities can be initiated on proper scientific basis for safeguarding and augmentation of the discharge of the springs and subsequently the local streams fed by springs. Since most of the water supply schemes of Mussoorie town are from the local springs/brooklet, Incentive-Based Mechanism (IBM) can</p>	<p>Incentive based Mechanism (IBM) for protection and preservation of the springs/brooklet.</p>	<p>Forest Department</p>	<p>Mussoorie Forest Division, Mussoorie: A pilot project on Incentive Based Mechanism is being prepared for Bhiladu Water Spring in association with GIZ, Germany. The proposal for treatment of Bhiladu and Jincy water sources has been prepared and submitted to Department of Forest for financial approval.</p>	<p>The proposal for treatment of Bhiladu and Jincy water sources has been prepared and submitted to Department of Forest for financial approval. The works proposed in the action plan will be started in the financial year 2024-25. Timeline: March 2025.</p>	<ul style="list-style-type: none"> <li>• An action plan was prepared by GIZ for treatment of Bhiladu and Jinsi water sources within the Mussoorie Forest Division</li> <li>• The action plan was submitted to the Chief Conservator of Forests, Environment, Uttarakhand, Dehradun, via office letter no. 428/16-1 dated 25-04-2024</li> <li>• The Chief Conservator of Forests, Environment, Uttarakhand, forwarded it on 26-04-2024 to the Additional Chief Conservator of Forests, Planning and Financial Management, Uttarakhand, Dehradun, for approval related to financial planning for the year 2024</li> </ul>	<p>Action Taken Report has been submitted by Forest Department on 18.6.2025</p>

Preventive & Remedial Measures	Activities Identified	Responsible Department/ Agency	Activities already completed or ongoing activities as per NGT order dated 8.05.2025	Proposed Activities with Timeline as per NGT order dated 8.05.2025	Action Taken	Status of Progress Report
<p>be adopted for effective protection and preservation of the springs/brooklet. Beside that recharge zones shall also increase soil moisture content which will help in enriching biodiversity through natural regeneration of trees, shrubs and grasses, etc. and shall increase both flora and fauna in the forest. On the other hand, due to increase in soil moisture content on forest land the incidences of forest fire, which are causing irreparable loss to environment and the entire ecosystem will be controlled as a result of this mitigation measure.</p>					<ul style="list-style-type: none"> <li>The Finance Controller, via letter No. Ni-238/3-5 dated 21-08-2024, released ₹28.14 lakh to the Mussoorie Forest Division for treatment work of the Bhiladu and Jinsi water sources over three years</li> <li>In the financial year 2024-25, ₹16.00 lakh was spent from this amount for the first year's work as per the action plan (Bhiladu-Rs 7.002 Lakh and Jinsi- Rs 9.026 Lakh) (Annexure-5).</li> </ul>	
9. Roof top Rain water harvesting can be	Provision of building by-law	Mussoorie Dehradun	Mussoorie Dehradun Development Authority	Necessary provisions are already made in the	<b>MDDA:</b> The required status has been compiled and submitted in	Action Taken

Preventive & Remedial Measures	Activities Identified	Responsible Department/ Agency	Activities already completed or ongoing activities as per NGT order dated 8.05.2025	Proposed Activities with Timeline as per NGT order dated 8.05.2025	Action Taken	Status of Progress Report
promoted to meet the deficit water demand, at least in the peak tourist period.	and office order/guidelines for rooftop rainwater harvesting.	Development Authority (MDDA)	(MDDA): As per the Uttarakhand Building Construction and Development Byelaws, 2011 (as amended 2015), provision of rain water harvesting is mandatory in construction of more than 125 Sq. meter land covered area. Maps are being approved with necessary provisions of rainwater harvesting	Uttarakhand Building Construction and Development Byelaws, 2011 (as amended 2015), by MDDA. Copy of relevant section of Byelaws is enclosed as Annexure No. 4.	<p>compliance with the directions issued under the chairmanship of the Principal Secretary, Environment Protection and Climate Change, Government of Uttarakhand.</p> <ul style="list-style-type: none"> <li>• Among the building plans approved by the Authority in previous years, construction of some buildings has been completed, some are under construction, and construction of some has not yet commenced.</li> <li>• The Authority has been conducting regular site inspections to verify provision of rainwater harvesting tanks.</li> <li>• As per the current inspection status, rainwater harvesting tank provisions have been found in 124 buildings.</li> <li>• Inspections for the remaining buildings are ongoing and are expected to be completed within approximately four months (Annexure 2).</li> </ul>	Report has been submitted by MDDA on 12.12.2025
10. Open rain water seepage must be stopped through the construction of a pucca drainage system. Water	Preparation of Drainage Plan of Mussoorie town.	Irrigation Department	Irrigation Department: Same as point no. 5. Public Works Department: Public Works Department has already made	Same as point no. 5 Necessary Office Circulars are already issued by the Public Works Department.	<b>Irrigation Department:</b> <ul style="list-style-type: none"> <li>• Hydrological data for the last 22 years has been collected from IMD and IWRIS portal of Government of India</li> </ul>	DPR for storm water drainage system

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should not be allowed to accumulate in any depression; instead, drains should be built to transport it to safe areas.			provisions of drain along the road and lined drain in residential areas.	Copy of Office Circular dated 05.04.2014 is enclosed as Annexure-No 5.	<ul style="list-style-type: none"> <li>• Hydrological and hydraulic modelling were conducted and the study area was grouped in 7 stormwater zones referring DEM</li> <li>• The total cost of proposed Storm water drainage system is Rs 24503.56 Lakhs (Annexure-4).</li> </ul> <p><b>Public Works Department:</b></p> <ul style="list-style-type: none"> <li>• Kerb &amp; Channel (KC) / U-type drains are available along the National Highway in the Mussoorie area. Pucca (lined) roadside drains have been provided at almost all sensitive and densely populated locations around Mussoorie.</li> <li>• An adequate number of cross-drainage structures are available at appropriate intervals to ensure safe discharge of rainwater from the roadside drains through the cross-drainage system to the designated outlets.</li> <li>• Also, a proper drainage system is being ensured under the Project. The following measures are being undertaken for surface drainage:               <ol style="list-style-type: none"> <li>1. Provision of pucca horizontal and vertical drainage channels to ensure proper cross-drainage and reduced seepage.</li> </ol> </li> </ul>	has been submitted by Irrigation Department on 01.09.2025  Action taken report received on 12.12.2025 from PwD.

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					2. Reduction of pore water pressure, thereby enhancing the resistance of foundations against landslide occurrences (Annexure 1).	
11. Proper sewerage network and appropriate treatment facilities should be ensured. The sewage water should not be allowed to percolate or connect with natural ground water. Feasibility of reuse of treated water for secondary uses can be explored.	1. Existing sewerage network and sewage treatment capacity; 2. Proposed sewerage network and sewage treatment capacity; Feasibility of reuse of treated water from sewage treatment units.	Uttarakhand Peyjal Nigam/ UKPCB	Uttarakhand Peyjal Nigam (UKPJN): <ul style="list-style-type: none"> <li>95% sewerage network of Mussoorie town is completed and only 5% area (3 Km.) of outskirt area of Mussoorie is left. Construction of sewerage network is under progress and to be completed by the July 2024.</li> <li>05 STPs of 7.32 MLD capacity, namely at Kulri 0.90 MLD, Landhour North 0.80 MLD, Bhattafall 3.12 MLD, Happy Valley 1.20 MLD and Landhour South 1.30 MLD are functional. Capacity utilization is as follows: <ul style="list-style-type: none"> <li>Kulri - 0.3 MLD</li> </ul> </li> </ul>	Balance Sewerage Network of Mussoorie Town will be completed by October, 2024. Time line: October, 2024 Completion time line of under construction STPs are as follows: i. Dhobi Ghat (0.05 MLD): Time line: July, 2024 ii. Library Zone (1.10 MLD): Time line: July, 2024 iii. Company Garden (0.70 MLD): Time line: October, 2024 iv. Arcadia (0.70 MLD): Time line: Dec., 2024 v. Camel Back (0.70 MLD)” Nine Month	<b>Uttarakhand Peyjal Nigam:</b> <ul style="list-style-type: none"> <li>For the projected population of 1,06,599 in Mussoorie, divided into 10 designated sewerage zones, a total sewer line length of 76.55 km was planned. Of this, 74.55 km has been completed, while the remaining work is under progress.</li> <li>A total of 10 Sewage Treatment Plants (STPs) with a cumulative capacity of 10.57 MLD were proposed under the sewerage network plan. Out of these, 5 STPs—Kuldi, Landour North, Bhattafall, Happy Valley, and Landour South, having a combined capacity of 7.32 MLD have been completed.</li> <li>Except for the Landour South STP (1.30 MLD), which is under the operation and maintenance of Uttarakhand Peyjal Nigam, all completed STPs are operational under Uttarakhand Jal Sansthan, Mussoorie.</li> </ul>	The progress report has been submitted by the Uttarakhand Peyjal Nigam on 15.11.2025.  The action taken by UKPCB is ongoing since it is a regular activity.

Preventive & Remedial Measures	Activities Identified	Responsible Department/ Agency	Activities already completed or ongoing activities as per NGT order dated 8.05.2025	Proposed Activities with Timeline as per NGT order dated 8.05.2025	Action Taken	Status of Progress Report
			ii. Landhour North-0.4 MLD iii. Bhatta Fall - 1.5 MLD iv. Happy Valley - 0.4 MLD v. Landhour South-0.4 MLD  • 05 STPs of 3.25 MLD capacity, namely at Library Bhiladu -1.10 MLD; Dhobughat0.05 MLD, Camelback0.70 MLD, Company Garden-0.70 MLD and Arcadia-0.70 MLD are under construction. Progress status is as follows: i. Dhobi Ghat (0.05 MLD) – 75 % Completed. ii. Library Zone (1.10 MLD) - 70 % Completed. iii. Company Garden (0.70 MLD) – 50 % Completed. iv. Arcadia (0.70 MLD) – 10 % Completed.	after getting NOC from Forest Department.	<ul style="list-style-type: none"> <li>• Work on the remaining 4 STPs: Library/Bhiladu (1.10 MLD), Dhobighat (0.05 MLD), Company Garden (0.70 MLD), and Arcadia (0.70 MLD), is under construction. The progress of these STPs is as follows:               <ol style="list-style-type: none"> <li>1. Bhiladu (1.10 MLD): 91%</li> <li>2. Dhobighat (0.05 MLD): 95%</li> <li>3. Company Garden (0.70 MLD): 88%</li> <li>4. Arcadia (0.70 MLD): 65%</li> </ol> </li> <li>• The Camel Back STP (0.70 MLD) could not commence construction earlier due to delay in obtaining permission from the Ministry of Environment, Forest and Climate Change (MoEF&amp;CC), Government of India. The work is now proposed for completion by June 2026.</li> <li>• The commissioning schedule of the remaining STPs is as follows:               <ol style="list-style-type: none"> <li>1. Bhiladu, Dhobighat, and Company Garden STPs – to be functional by December 2025</li> <li>2. Arcadia STP – to be functional by March 2026</li> <li>3. Camel Back STP – to be functional by June 2026</li> </ol> </li> </ul>	

Preventive & Remedial Measures	Activities Identified	Responsible Department/ Agency	Activities already completed or ongoing activities as per NGT order dated 8.05.2025	Proposed Activities with Timeline as per NGT order dated 8.05.2025	Action Taken	Status of Progress Report
			<p>v. Camel Back (0.70 MLD) – NOC from Forest Department is awaited.</p> <ul style="list-style-type: none"> <li>The feasibility of reuse of treated water was explored, but no possible ways of reusing of treated water was found</li> </ul> <p>Uttarakhand Pollution Control Board (UKPCB):</p> <ul style="list-style-type: none"> <li>Performance monitoring of operational STPs is being carried out by the Uttarakhand Pollution Control Board on monthly basis.</li> </ul>	<p>Performance monitoring of STPs from April, 2023 to May, 2024 is enclosed as Annexure No. 6.</p> <p>Time line: Regular activity</p>	<ul style="list-style-type: none"> <li>Upon completion of the 5 STPs currently operational, 30,095 population is being benefited. After commissioning all 10 STPs, the entire population of Mussoorie town—1,06,599—will be fully covered under the sewerage treatment system (Annexure-6).</li> </ul>	
<p>12. Construction of new buildings are already restricted. Further, the new additional construction related extension should be properly monitored. All the building foundations should be mapped by a competent engineering geologist to know about the safe bearing</p>	<p>Guidelines of building map approval keeping in mind safe bearing capacity of the foundation, treatment of cut slope, type of foundation and</p>	<p>Mussoorie Dehradun Development Authority (MDDA)</p>	<p>Mussoorie Dehradun Development Authority (MDDA): The MDDA is competent authority for approval of maps for new constructions in Mussoorie area. Soil testing report, structural drawing of houses and geological report of site are mandatory requirement for</p>	<p>Necessary provisions have already been made by MDDA.</p> <p>Time line: Regular Activity</p>	<p><b>MDDA:</b></p> <ul style="list-style-type: none"> <li>In the Mussoorie area, soil testing of the site, structural drawings of the building, a structural safety certificate, and a geological report are obtained.</li> <li>Further, building plan approvals are processed only after obtaining No Objection Certificates (NOCs) from the Mining Department, Jal Sansthan, and the Forest Department (Annexure 2).</li> </ul>	<p>Action taken report received on 12.12.2025 from MDDA.</p>

Preventive & Remedial Measures	Activities Identified	Responsible Department/ Agency	Activities already completed or ongoing activities as per NGT order dated 8.05.2025	Proposed Activities with Timeline as per NGT order dated 8.05.2025	Action Taken	Status of Progress Report
capacity of the foundation and treatment of cut slope. In consultation with the designer, type of foundation (footing, strip, raft) and height of building can be finalized. Then only after this, the map can be submitted to MDDA for approval.	height of buildings.		consideration of maps. Apart from above, NOC from Geology Mining Department, Forest Department and Uttarakhand Jal Sansthan is also required.			
13. The regulations related to waste management should be strictly followed. Dumping sites around water bodies should be strictly restricted to prevent pollution threats on the important sources of drinking water of the city. QR code based Digital Direct Refund System should be implemented for management of plastic	1. Compliance of Solid Waste Management Rules, 2016 with specific reference to rule-22; 2. Restrictions of dumping of solid waste near water bodies; Status of QR Code based Digital Direct Refund System;	Nagar Palika Parisad, Mussoorie (NPP) / Uttarakhand Pollution Control (UKPCB)	Nagar Palika Parisad, Mussoorie (NPP): With specific reference to Rule-22 of Solid Waste Management Rules, 2016, following arrangement have been made by NPP, Mussoorie: i. Establishment and operation of MRF Centre: • A Material Recovery Facility (MRF) of 20 TPD capacity established.	Material Recovery Facility (MRF): MRF facility made operational. Time line: Operational  Operation of Bio-methanation Plant: A Bio-Methanation plant of 8 TPD capacity established. Time line: Operational  IEC Activity: IEC activities is being undertaken regularly.	As per NPP, <ul style="list-style-type: none"> <li>• No existing dumping sites around water bodies. The health inspector regularly supervises the illegal dumping in the restricted areas</li> <li>• MRF of 20TPD has been established at IDH, Mussoorie</li> <li>• A bio-methanation plant of 8 TPD has been established at IDH, Mussoorie</li> <li>• Meeting with Hotel association, traders, welfare association, general distributors were held for QR based discussion on DDRS, however, all the stakeholders</li> </ul>	Action taken report has been submitted by NPP on 1.8.2025

Preventive & Remedial Measures	Activities Identified	Responsible Department/ Agency	Activities already completed or ongoing activities as per NGT order dated 8.05.2025	Proposed Activities with Timeline as per NGT order dated 8.05.2025	Action Taken	Status of Progress Report
waste. IEC activities to be promoted amongst visiting tourist towards solid waste and plastic waste management.	3. IEC activities among tourist towards solid waste and plastic waste management.		<ul style="list-style-type: none"> <li>Waste is being processed as per the SWM Rules 2016.</li> <li>The dry waste is being sorted and recyclable materials are recovered from the waste received at the plant.</li> <li>The weightage of waste received and processed is being recorded with the help of weighbridge with digital machines.</li> </ul> ii. Establishment & Operation of Bio-methanation plant: <ul style="list-style-type: none"> <li>A Bio - Methanation plant of 8 TPD capacity established. Material Recovery Facility (MRF): MRF facility made operational</li> </ul> Time line: Operational	IEC activity report is enclosed as Annexure No. 7.  Time line: Regular Activity	were not in favour of DDRS and opined on implementing it on manufacturing company. <ul style="list-style-type: none"> <li>IEC activities were conducted on regular basis and between the time period of 01 Jan 2025 to 19 June 2025, a total of 35 IEC drives have been conducted (Annexure-3).</li> </ul>	

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Preventive & Remedial Measures	Activities Identified	Responsible Department/ Agency	Activities already completed or ongoing activities as per NGT order dated 8.05.2025	Proposed Activities with Timeline as per NGT order dated 8.05.2025	Action Taken	Status of Progress Report
			<p>IEC Activity: IEC activities is being undertaken regularly. IEC activity report is enclosed as Annexure No. 7.</p> <p>Time line: Regular Activity</p> <ul style="list-style-type: none"> <li>• Waste is being processed as per the SWM Rules 2016.</li> <li>• The dry waste coming out of MRF center and from bulk waste generators is processed in the plant.</li> <li>• The gas is being trapped and stored in the storage balloon</li> <li>• There is a provision to generate electricity from the stored gas</li> </ul> <p>iii. Prevention of dumping near water bodies:</p> <ul style="list-style-type: none"> <li>• Nagar Palika Parishad Mussoorie held a meeting with the Sanitary Inspectors and Supervisors to create</li> </ul>			

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			<p>awareness regarding prevention of dumping near the water bodies.</p> <ul style="list-style-type: none"> <li>The Executive Officer gave instructions to check and penalize the offenders dumping waste near water bodies.</li> </ul> <p>iv. Plastic Waste Management:</p> <ul style="list-style-type: none"> <li>Inspections to Sanitary Inspectors and Supervisors to curb use of banned Single Use Plastic items.</li> <li>Imposed penalty and fines on the shopkeepers violating the PWM Rules.</li> <li>Nos. of Challans: 65 Nos.</li> <li>Amount recovered: Rs. 22,650.00</li> </ul> <p>v. IEC activities towards Solid and Plastic Waste Management:</p> <ul style="list-style-type: none"> <li>Total 08 Nos. awareness activities have been conducted towards</li> </ul>	<p>IEC activities on banned SUPs, waste management is being undertaken by UKPCB with association of grassroot based</p>		

Preventive & Remedial Measures	Activities Identified	Responsible Department/ Agency	Activities already completed or ongoing activities as per NGT order dated 8.05.2025	Proposed Activities with Timeline as per NGT order dated 8.05.2025	Action Taken	Status of Progress Report
			<p>awareness of Solid and Plastic Waste Management. Uttarakhand Pollution Control Board (UKPCB):</p> <ul style="list-style-type: none"> <li>Regulation for Waste Management: The provisions of Solid Waste Management Rules, 2016; Plastic Waste Management Rules, 2016 and notification related to banned SUPs is being followed.</li> <li>SUPs Grievance Portal: CPCB's SUPs grievance portal is being monitored and public complaints are duly redressed. Such activities are ongoing.</li> <li>IEC Activities: Under the IEC activities, UKPCB has undertaken awareness campaign at Municipal P.G. College, Mussoorie under "Mission LiFE" program. The Program include introduction and</li> </ul>	<p>organization. IEC report is enclosed as Annexure No. 8.</p> <p>Time line: Regular Activity</p>		

Preventive & Remedial Measures	Activities Identified	Responsible Department/ Agency	Activities already completed or ongoing activities as per NGT order dated 8.05.2025	Proposed Activities with Timeline as per NGT order dated 8.05.2025	Action Taken	Status of Progress Report
			objectives of "Mission LiFE", Pledge for "Mission LiFE" and exhibition on waste minimization and recycling of various types of waste. Such activities will be continued.			
14. Strict measures should be made to promote the usage of biodegradable materials and ban on use of Single Use Plastics (SUPs) items should be strictly enforced.	1. Special drive for enforcement of banned SUPs items. 2. Promotion of biodegradable alternatives. 3. IEC activities.	Uttarakhand Pollution Control (UKPCB) / Nagar Palika Parisad (NPP), Mussoorie	Uttarakhand Pollution Control Board (UKPCB): i. Special drives at market places, Mandis etc. were undertaken against uses of banned Single Use Plastic (SUPs) items at various places of Dehradun. Activity includes, imposition of penalties and seizure of banned plastic items. ii. IEC activities with Schools/Colleges/Hoteliers etc. shall be continued. Nagar Palika Parisad (NPP), Mussoorie: i. Public notices were issued regarding banned	IEC activities on banned SUPs, waste management is being undertaken by UKPCB with association of grassroot based organization. IEC report is already enclosed as Annexure No. 8. Time line: Regular Activity IEC Activity: IEC activities is being undertaken regularly. IEC activity report is already enclosed as Annexure No. 7. Time line: Regular Activity	<ul style="list-style-type: none"> <li>Public notices were issued by NPPM to ban SUPs</li> <li>Penalties against the defaulters</li> <li>Fines were levied by NPPM for SUP</li> <li>A total of Rs 68,100 has been charged as challan between the time period of 1 April 2024 to 19 June 2025 (Annexure-3)</li> </ul>	Action taken report has been submitted by NPP on 1.8.2025  The action taken by UKPCB is ongoing, as it is a regular and continuous activity.

Preventive & Remedial Measures	Activities Identified	Responsible Department/ Agency	Activities already completed or ongoing activities as per NGT order dated 8.05.2025	Proposed Activities with Timeline as per NGT order dated 8.05.2025	Action Taken	Status of Progress Report
			<p>SUPs and penal action against defaulters.</p> <p>ii. Extensive IEC activities including rallies with school children were undertaken by NPP, Mussoorie for discouraging banned SUPs. A total of 206 challans were made and imposed penalty of Rs.1,07,450.00 against violators.</p> <p>iii. Such IEC and enforcement activities will be continued</p>			
<p>15. Local people should be involved in the Environmental Conservation programs and awareness/training on landslides, mountain risks, etc., to be initiated.</p>	<p>IEC activities on Environmental Conservation and awareness/training on landslides, mountain risks, etc.</p>	<p>UKPCB/Nagar Palika Parishad (NPP), Mussoorie</p>	<p>Uttarakhand Pollution Control Board (UKPCB): IEC Activities: Under the IEC activities, Uttarakhand Pollution Control Board has undertaken environmental awareness related activities in association of grassroot organizations. Nagar Palika Parisad (NPP), Mussoorie:</p>	<p>IEC activities on banned SUPs, waste management is being undertaken by UKPCB with association of grassroot based organization IEC report is already enclosed as Annexure No. 8. Timeline: Regular Activity</p>	<p>Following activities were conducted by NPP regularly:</p> <ul style="list-style-type: none"> <li>• Extensive IEC activities</li> <li>• Rallies with school Children</li> <li>• Cleanup Drives</li> <li>• Tourist Awareness</li> <li>• Promotion of ban on SUPs through banners and hoardings in major public areas</li> </ul> <p>A total of 1144 people have participated in these drives till now (Annexure-3).</p>	<p>Action taken report has been submitted by NPP on 1.8.2025</p> <p>The action taken by UKPCB is</p>

Preventive & Remedial Measures	Activities Identified	Responsible Department/ Agency	Activities already completed or ongoing activities as per NGT order dated 8.05.2025	Proposed Activities with Timeline as per NGT order dated 8.05.2025	Action Taken	Status of Progress Report
			<ul style="list-style-type: none"> <li>IEC activities on Solid Waste Management and Plastic Waste Management is being carried out from time to time.</li> </ul>			ongoing, as it is a regular and continuous activity.
16. Registration of tourists should be done according to carrying capacity of the area, especially the available parking space, guest room availability, etc. Tourist can be charged for visiting the Mussoorie area and the payment can be utilized for managing waste and cleanliness.	Registration of tourists and provision of eco-tax.	Tourism Department/Nagar Palika Parishad (NPP), Mussoorie	Uttarakhand Tourism: The Uttarakhand Tourism has developed portal for registration of tourist. Registration will be started soon. Nagar Palika Parishad (NPP), Mussoorie: Eco tax is being levied from tourist vehicles entering to Mussoorie by Nagar Palika Parishad, Mussoorie. Collected tax is being used for environment and tourism development activities of Mussoorie	Online registration process will be started within next 30 days. Time line: July, 2024  Time line: Regular Activity	<ul style="list-style-type: none"> <li>Ecotax is being levied from the tourist vehicles entering to Mussoorie by NPP.</li> <li>Collected tax is being used for Environment and tourism department activities of Mussoorie</li> <li>Eco-barriers operated by NPP has been started</li> <li>A sum of Rs. 260,61,000 has been received from Eco-barrier, of which 70% is being spent on solid waste management (Annexure-3).</li> </ul>	Action taken report has been submitted by NPP on 1.8.2025
17. New construction can be allowed for land owners/local inhabitants as per plan and by-laws of building construction of MDDA and carrying	Action Plan for permitting/restricting construction activities as per bylaws of building	Mussoorie Dehradun Development Authority (MDDA)	Mussoorie Dehradun Development Authority (MDDA): In order to restrict the new construction, the Government has	Necessary provisions have already been made by MDDA. Guidelines issued by the MDDA on	<b>MDDA:</b> <ul style="list-style-type: none"> <li>Directions issued under Government Order No. 1436/V-2/18 (A) dated 05.10.2016 are being followed for approval of building plans for new</li> </ul>	The action taken has been submitted by

Preventive & Remedial Measures	Activities Identified	Responsible Department/ Agency	Activities already completed or ongoing activities as per NGT order dated 8.05.2025	Proposed Activities with Timeline as per NGT order dated 8.05.2025	Action Taken	Status of Progress Report
capacity with a specific control on height of the building, slope percentage, drainage and control construction in freeze zone.	construction, height of building, slope percentage, drainage, and control construction in freeze zone.		earmarked the Mussoorie area into Freeze Zone and non-Freeze Zone. Approval of maps up to 100 Sq. Meter covered area with in Freeze zone and 150 Sq. Meter outside the Freeze zone area are being considered with restrictions of 30 0 slope and 11 Sq. Meter of permitted height. Moreover, such approval is being accorded to the permanent resident of Mussoorie only.	05.10.2016 is enclosed as Annexure No. 9.  Time Line: Regular Activity	construction in the Mussoorie area. <ul style="list-style-type: none"> <li>As per the said Government Order, construction approval is limited to a covered area of 100 sq. m within the freeze zone and 150 sq. m outside the freeze zone.</li> <li>Further, in the Mussoorie area, land slope is restricted to 30 degrees and building height is limited to 11.00 meters.</li> <li>Approval of such building plans is permitted only for permanent residents, and compliance with the above provisions is being ensured (Annexure 2).</li> </ul>	MDDA on 12.12.2025.
18. At present, the preparation of Master Plan of Mussoorie is in progress. The mitigation and preventive measures can be incorporated in the Master Plan for sustainable development.	1. Status of preparation of Master Plan of Mussoorie and incorporation of preventive and mitigation suggested.	Mussoorie Dehradun Development Authority (MDDA)		Mussoorie Dehradun Development Authority (MDDA): The Master Plan of Mussoorie is being prepared by the Town and Country Planning Department. MDDA has requested to the Town and Country Planning Department	The Mussoorie Master Plan is under preparation by the Town and Country Planning Department. MDDA has requested the Department to incorporate the recommended "preventive and mitigation measures" into the Mussoorie Master Plan.	The action taken has been submitted by MDDA on 12.12.2025.

Preventive & Remedial Measures	Activities Identified	Responsible Department/ Agency	Activities already completed or ongoing activities as per NGT order dated 8.05.2025	Proposed Activities with Timeline as per NGT order dated 8.05.2025	Action Taken	Status of Progress Report
				for incorporation of "Preventive and Mitigation measures" as suggested in the Master Plan of Mussoorie.  Time line: Dec., 2024		
19. For the smooth traffic management and to avoid traffic congestion the total number of permissible vehicles may not be exceeded beyond the capacity of parking facility provided by Nagar Palika, Mussoorie, Tourism Department, MDDA, Hotels, Dhramshalas, Gurudwaras etc. The road side parking may be allowed subject to free flow of traffic as managed by the local police.	Traffic Management Plan of Mussoorie town.	Traffic Police	Uttarakhand Traffic Police: Uttarakhand Traffic Police has worked out Traffic Plan for Mussoorie in order to manage traffic load and avoid congestion. Traffic Police has also assessed available parking space in the city and accordingly Traffic plans - Plan- 'A', Plan- 'B', Plan- 'C' and Plan-'D' have been prepared. Traffic Plan(s) will be executed as per graded response or situation.	In compliance of decision taken in the meeting held on 25.04.2024, Joint report comprising of Police SHO. Mussoorie; District Tourism Development Officer, Dehradun; Executive Office, Nagar Palika Parishad, Mussoorie; and Assistant Engineer, MDDA has assessed the parking capacity of Mussoorie and also worked out parking capacity and traffic plan along with steps undertaken for smooth	<ul style="list-style-type: none"> <li>• To streamline the traffic system, regulation of traffic on main tourist destination routes such as Mussoorie Mile Road and Picture Palace Road has been undertaken</li> <li>• Nagar Palika has installed barriers at Library Chowk and Picture Palace on Mall Road, prohibiting vehicle entry from 5 PM to 10 PM</li> <li>• When traffic pressure increases, small four-wheelers and two-wheelers are allowed to move through Camel Bank Road</li> <li>• For congestion relief, mobile cranes patrol to tow unnecessarily parked vehicles</li> <li>• Overflow parking from Mall Road hotels is directed to other parking spaces outside Mall Road</li> <li>• Drone monitoring is used for smooth traffic flow</li> </ul>	Action taken Report has been submitted by Traffic Police, Mussoorie on 18.08.2025

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Preventive & Remedial Measures	Activities Identified	Responsible Department/ Agency	Activities already completed or ongoing activities as per NGT order dated 8.05.2025	Proposed Activities with Timeline as per NGT order dated 8.05.2025	Action Taken	Status of Progress Report
				<p>traffic management. Copy of reply submitted by District Magistrate, Dehradun is enclosed as Annexure No. 10.</p> <p>Time line: Regular Activity</p>	<ul style="list-style-type: none"> <li>• Joint campaigns with the Municipal Corporation against encroachments on Mall Road and other routes are conducted to facilitate pedestrian and vehicular movement</li> <li>• A total of 112200 vehicles and 561000 individuals arrive during peak season in Mussoorie</li> <li>• A total of 14340 Vehicles and 71700 individuals arrive on regular monthly time period (data belongs to July)</li> <li>• During summer, a total of 1275 vehicles/day and 7650 individuals/day arrive in Mussoorie.</li> <li>• The district administration has started shuttle service from Kinkreag and Gajji band for tourist visiting Mussoorie between 19.04.2025 to 31.07.2025.</li> <li>• Alternative parking has been arranged in case of parking being full.</li> <li>• Regular inspections were conducted at the parking spaces of license holders under a rent bike scheme (Annexure-7).</li> </ul>	